

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
C.P.(IB)/149(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

JHAVERI TRADING AND INVESTMENT PRIVATE LIMITEDApplicant

Vs

SUNPOINT TRADING LIMITEDRespondent

Order delivered on: 12/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Vikarm Chodudhary, Advocate

For the Respondent : Mr. Arjun Padhiyar, Advocate

ORDER
(Hybrid Mode)

Learned Counsel for the respondent has filed its written submissions on 11.07.2024, vide inward diary No. D-5515. The same is taken on record. However, written submissions of Learned Counsel for the applicant is not available on record, either in physical form or in e-mode. Counsel for the applicant is directed ensured to place on record the same through both modes before the next date of hearing.

Re-list on 21.08.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)